

enable the Soviet Union to withdraw their forces from Afghanistan. In this context any proposal that seeks a negotiated political settlement merits consideration.

Capitation fees for admissions in private Medical Colleges in Karnataka

1169. **SHRI MULKA GOVINDA REDDY**: Will the Minister of HEALTH be pleased to refer to the reply to Unstarred Question 742 given in the Rajya Sabha on the 21st March, 1980 and state:

(a) whether the Karnataka Government have agreed to do away with the system of charging capitation fees for admission into private Medical Colleges;

(b) whether the attention has been drawn that the capitation fees for admission to Medical (Private) Colleges in Karnataka is now fixed between Rs. 15000 to Rs. 20000 apart from the other malpractices; and

(c) whether Government propose to derecognise the colleges which persist in practising this system of charging capitation fees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The Karnataka Government have intimated that the matter is under their review.

(b) The Karnataka Government has informed that as in June 1979 capitation fees upto Rs. 1,25,000 were being charged on some M.B.B.S. seats in 4 private medical colleges in the State.

(c) There is no such proposal under the consideration of Government of India at present. However the Government of India, has addressed the Karnataka Government to do away with the practice of charging capitation fees in the State.

Compensation to the victims of attacks by Anand Margis

1170. **SHRI LALSAWIA**:

SHRI ALEXANDER WARJRI:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) what is the number of Foreign Service personnel who were victims of physical attacks by the Anand Margis while serving in the Indian missions abroad;

(b) whether suitable compensation has been paid to the victims or their families and if so to what extent; and

(c) if not, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Only one official belonging to the Foreign Service was victim of such an attack. This was in Manila. In addition, there were three officials from other Government of India Departments who sustained similar attacks in certain other Missions abroad.

(b) and (c) The question of payment of compensation to the official of this Ministry is receiving consideration.

Konkan Railways

1171. **SHRI B. IBRAHIM**: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start the work on Konkan Railways this year; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) A beginning has been made on the construction of the Konkan Railway by commencing the work on the first 62 kms. from Apta to Roha. The extension of line upto Dasgaon is under examination in consultation with Planning Commission.